

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 307/9/HDB/2020
NAME OF THE COMPANY	Suryachakra Energy and Nasstructure Pvt Ltd
NAME OF THE PETITIONER(S)	K Kasi Vishwanadham
NAME OF THE RESPONDENT(S)	Suryachakra Energy and Nasstructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

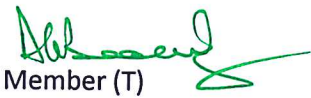
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is connected through video. Counsel for Respondent also connected.
Counter is not filed. For filing counter and hearing submissions, matter is adjourned finally to 02.02.2021.


Member (T)


Member (J)

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